

HIGH COURT OF SIKKIM

Record of proceedings

I.A. No.01/2024

IN

MAC App.No.125/2024 (Filing No.)

GOPI BIR CHAUHAN & ANR.

..... APPLICANTS

VERSUS

YOGESH CHETTRI & ORS.

..... RESPONDENTS

Date: 01.07.2025

CORAM :

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Applicants : Mr. Prem Simon Chettri, Advocate.

For Respondent : Mr. Yashir N. Tamang, Advocate.  
No.1.

For Respondent : None.  
Nos. 2 & 3

.....

**1.** Pursuant to the order dated 05.06.2025 an affidavit of service has been filed by the applicants stating that respondent no.3 has been served through '*dasti*'. Although the affidavit of service does not clearly state that the respondent no.3 was served at their office in Siliguri, the seal appended to the notice records that it has been received by somebody at respondent no.3's office at Siliguri. The learned counsel for the applicants submits that it was received by the Branch Manager, Siliguri office of respondent no.3.

**2.** Although time was taken by the applicants to take necessary steps it is noticed that the memo of parties has not yet been amended and the respondent no.3's address is reflected as Entel Motors Gangtok. No steps have been taken by the applicants in this regard so far.

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3. The learned counsel for the applicants seeks further time to file a better affidavit to reflect service upon respondent no.3 at Siliguri office and also to amend the memo of parties. One week's time as prayed for is granted to the applicants.
4. List on 11.08.2025.

Judge